

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 214/2024 (WZ)
EARLIAR ORIGINAL APPLICATION NO 1231/2024 (PB)**

IN THE MATTER OF: -

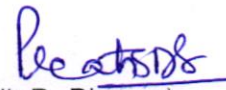
NEWS ITEM TITLED "DEAD FISH FOUND FLOATING IN MULA RIVER RAISES ALARM" APPEARING IN THE HINDUSTAN TIMES DATED 23/09/2024 VS. PUNE MUNICIPAL CORPORATION THROUGH ITS COMMISSIONER & ORS.

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3.	Annexure-R3-II : Copy of the Maharashtra Govt. order dated 20/09/2018 regarding constitution of River Rejuvenation Committee	
4.	Annexure-R3-III : Copy of the CPCB letters and email communications addressed to the MPCB, requesting to furnish the current status of implementation of the Action Plan.	
5.	Annexure-R3-IV : Copy of the minutes of the meeting with the Maharashtra Pollution Control Board MPCB through Video Conference on 06/07/2026 to review the current status of implementation of the Action Plan.	

Date: 09/07/2026

Place: Pune


(Pratik D. Bharné)
Regional Director

प्रतिक भरणे / Pratik Bharné
क्षेत्रीय निदेशक / Regional Director
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
पर्यावरण, जल एवं जलवायु परीक्षण मंत्रालय, भारत सरकार
M/o Env't. Forest & Climate Change, Govt. Of India
सर्वे नं. ११०, हीराबाई धनकुटे हॉल, बाणेर रोड, बाणेर, पुणे - ४११ ०४५
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune - 411 045

SHORT SUBMISSION BEFORE THE HON'BLE NGT IN COMPLIANCE TO THE ORDER DATED 10/06/2026 IN SUO MOTO MATTER IN ORIGINAL APPLICATION NO. 214 OF 2024 (WZ) IN RE; NEWS ITEM TITLED "DEAD FISH FOUND FLOATING IN MULA RIVER RAISES ALARM" APPEARING IN THE HINDUSTAN TIMES DATED 23/09/2024 VS. PUNE MUNICIPAL CORPORATION THROUGH ITS COMMISSIONER & ORS.

1. That, the Hon'ble National Green Tribunal Western Zone Bench, Pune (hereinafter referred to as "Hon'ble Tribunal (WZ)"), vide order dated 10/06/2026 in Suo Moto matter in Original Application (hereinafter referred to as 'OA') No. 214 of 2024 (WZ) Earlier OA. No. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23/09/2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors., directed the Respondent No. 3 i.e. Central Pollution Control Board (hereinafter referred to as 'CPCB') to submit the current status of the action plan of the Polluted River Stretch (PRS) of the Mula River. Copy of Hon'ble NGT order, dated 10/06/2026 is enclosed as **Annexure-R3-I**. Relevant excerpt of the Hon'ble NGT order, dated 10/06/2026 are reproduced as follows:

"...3. We would like to know from Respondent No.2- MPCB as well as Respondent No.3- CPCB the current status of the Action Plan, for which we grant them four weeks' time, as prayed.

4. Put up this matter for further consideration on 10.07.2026'..."

2. That, in compliance with the directions of Hon'ble NGT vide order dated 10/06/2026, this Answering Respondent humbly submits that River Rejuvenation Committee constituted vide order dated 20/09/2018 (copy enclosed as **Annexure-R3-II**) is responsible for the implementation and review of the progress of implementation of Action Plans for Polluted River Stretches in Maharashtra. Accordingly, this Answering Respondent i.e. OPCB through letters and email communications dated 24/06/2026 and 29/06/2026, requested the Member Secretary of the River Rejuvenation Committee i.e. Maharashtra Pollution Control Board (MPCB), to furnish the current status of implementation of the Action Plan for the prevention and

abatement of pollution in River Mula. Copies of the said letters and email communications addressed to the MPCB are enclosed as **Annexure-R3- III**.

3. That, as a follow-up action, this Answering Respondent convened a meeting with the MPCB through Video Conference on 06/07/2026 to review the current status of implementation of the Action Plan for the Polluted River Stretch of River Mula. Pursuant to the decisions taken during the meeting, MPCB was requested to furnish a comparative status report on the implementation of the Action Plan for prevention and abatement of pollution in River Mula for the years 2019 and 2026. It was further decided that, upon receipt of the updated status of action plan, the same shall be reviewed by this Answering Respondent for submission to the Hon'ble NGT in compliance with the aforesaid order, dated 10/06/2026. Copy of the minutes of the meeting is enclosed as **Annexure-R3- IV**.
4. That, the updated status of the implementation of the Action Plan for the Polluted River Stretch of River Mula is awaited from the MPCB. Hence, in light of the above submissions, this Answering Respondent most respectfully prays that the Hon'ble NGT may be pleased to grant an extension of Six weeks' time period to review the updated status of implementation of the Action Plan for the Polluted River Stretch of River Mula and submit the same before the Hon'ble NGT in compliance with the order dated 10/06/2026.



(Pratik D. Bharne)

**Scientist 'F' & Regional Director
Central Pollution Control Board**

प्रतिक भारणे / Pratik Bharne

क्षेत्रीय निदेशक / Regional Director

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार

M/o Env't. Forest & Climate Change, Govt. Of India

सर्वे नं. ११०, हीराबाई धानू घवकुले हॉल, बावो रोड, बावो, पुणे - ४११ ०४५

Sr. No. 110, Hirabai Dhanu Hall, Bawo Road, Bawo, Pune - 411 045

Item No.10

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

**ORIGINAL APPLICATION NO.214/2024(WZ)
[EARLIER ORIGINAL APPLICATION NO.1231/2024]**

**NEWS ITEM TITLED “DEAD FISH FOUND FLOATING IN
MULA RIVER RAISES ALARM” APPEARING IN THE
HINDUSTAN TIMES DATED 23.09.2024**

Date of hearing: 10.06.2026

**CORAM: HON’BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON’BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

Respondents : Ms. Mugdha C. Lohar, Advocate h/f
Mr. Rahul Garg, Advocate for R-1/PMC
Ms. Pooja Natu, Advocate h/f
Ms. Manasi Joshi, Advocate for R-2/MPCB
Mr. Aniruddha Kulkarni, Advocate for R-3/CPCB
Mr. Pushkal Mishra, Advocate for R-4/MoEF&CC
Mr. Shivshankar Swaminathan, Advocate for R-6/PCMC

ORDER

1. In compliance with our previous order dated 24.02.2026, Respondent No.2- Maharashtra Pollution Control Board (MPCB) has filed reply affidavit dated 09.06.2026, wherein it is submitted that the Joint Committee visited various locations along the Mula River as well as the STP on 01.06.2026. During its visit, water samples were collected from the said locations. However, analysis reports of the same along-with information from the other concerned Departments are still awaited. Therefore, additional three weeks’ time is required to submit the Joint Committee Report. We grant the same time for the same.

2. Learned counsel for Respondent No.3- CPCB has also filed reply affidavit dated 28.11.2024, in which it is indicated that polluted stretch of river Mula was identified from Aundhgaon to Bopodi under Priority Class-I

(BOD is > 30 mg/L). The Action Plan is being implemented by all State/UT Government agencies including Maharashtra State Government agencies. Presently, the progress of implementation of Action Plan is being reviewed by the RRC at State Level, and the Central Monitoring Committee (CMC), which was constituted under the Chairmanship of Secretary, Ministry of Jal Shakti, is reviewing the progress of the Action Plan at Central Level.

3. We would like to know from Respondent No.2- MPCB as well as Respondent No.3- CPCB the current status of the Action Plan, for which we grant them four weeks' time, as prayed.

4. Put up this matter for further consideration on 10.07.2026.

Dinesh Kumar Singh, JM

Dr. Prashant Gargava, EM

June 10, 2026

ORIGINAL APPLICATION NO.214/2024(WZ)

P.Kr.

राज्यातील नद्यांच्या प्रदूषित पट्ट्यांबाबत कृति
आराखडा राबविण्याबाबत नदी पुनरुत्थान
समितीची स्थापना करण्याबाबत

महाराष्ट्र शासन
पर्यावरण विभाग

शासन निर्णय क्रमांक: NGT -२०१८/प्र.क्र.२/तां.क.३

१५ वा मजला, नवीन प्रशासकीय भवन

मादाम कामा रोड, मंत्रालय, मुंबई-४०० ०३२

तारीख: १३/१२/२०१८

वाचा -

- १) मा. राष्ट्रीय हरित लवाद, नवी दिल्ली यांचे मूळ अर्ज क्र.६७३/२०१८ प्रकरणी दिनांक २०.०९.२०१८ रोजीचे आदेश

प्रस्तावना -

देशातील नद्यांच्या प्रदूषित पट्ट्यांबाबत दिनांक १७.१.२०१८ रोजी दैनिक “द हिंदू” मध्ये प्रसिध्द वृत्ताच्या अनुषंगाने मा. राष्ट्रीय हरित लवाद दिल्ली यांनी मूळ अर्ज क्र.६७३/२०१८ दाखल करून घेण्यात आला होता. मा. लवादने सदर प्रकरणी दिनांक २०.९.२०१८ रोजी आदेश पारित करताना संपूर्ण देशामध्ये ३५१ प्रदूषित पट्टे असून सदर प्रदूषित पट्ट्यांचे वर्गीकरण प्राथम्य क्र. I ते V प्रकारामध्ये केले आहे. त्यामध्ये राज्यातील एकूण ५३ प्रदूषित पट्ट्यांचा समावेश करण्यात आला असून सदर ५३ प्रदूषित पट्ट्यांमधील ९ प्रदूषित पट्टे प्राथम्य क्र. I, ६ प्रदूषित पट्टे प्राथम्य क्र. II, १४ प्रदूषित पट्टे प्राथम्य क्रमांक III, १० प्रदूषित पट्टे प्राथम्य क्र. IV व १४ प्रदूषित पट्टे प्राथम्य क्र. V मध्ये समाविष्ट आहेत. मा. हरित लवाद, दिल्ली यांनी दिलेल्या निर्देशांनुसार राज्यातील ५३ प्रदूषित नद्यांच्या पट्ट्यांमधील प्रदूषण कमी करण्याकरिता कृति आराखडा तयार करणे, त्याची अंमलबजावणी करण्याकरिता नदी पुनरुत्थान समिती, पर्यावरण सनियंत्रण कार्यदल नियुक्त करण्याची बाब शासनाच्या विचाराधीन होती. त्यानुषंगाने शासन पुढीलप्रमाणे निर्णय घेत आहे-

शासन निर्णय -

- १) मा. हरित लवादने राज्यातील ५३ प्रदूषित नद्यांच्या पट्ट्यांमधील प्रदूषण कमी करण्याकरिता कृति आराखडा तयार करणे, सदर आराखड्याची अंमलबजावणी करून त्यावर सनियंत्रण करणे, याकरिता प्रधान सचिव (पर्यावरण) यांच्या मार्गदर्शनाखाली पुढीलप्रमाणे पाच सदस्यीय “नदी पुनरुत्थान समिती गठीत करण्यात येत आहे. सदर कृती आराखड्याच्या अंमलबजावणीसाठी सदर समिती ही नियंत्रण समिती असेल.

अ.क्र.	समितीचे सदस्य
१)	आयुक्त तथा संचालक, नगर परिषद प्रशासन संचालनालय
२)	मुख्य कार्यकारी अधिकारी, महाराष्ट्र औद्योगिक विकास मंडळ
३)	संचालक (पर्यावरण)
४)	संचालक (उद्योग)
५)	सदस्य सचिव, महाराष्ट्र प्रदूषण नियंत्रण मंडळ - सदस्य व समन्वयक

उपरोक्त समितीच्या सदस्यांमध्ये समन्वय साधणे, बैठकांचे आयोजन करणे, कृति आराखडा तयार करून त्याची अंमलबजावणी करणे इ. बाबत कार्यवाही करण्याची जबाबदारी सह संचालक (जलप्रदूषण), महाराष्ट्र प्रदूषण नियंत्रण मंडळ यांची राहिल.

- २) समितीने प्रदूषित नद्यांच्या पट्ट्यातील प्रदूषण कमी करण्याकरिता कृती आराखडा (प्राथम्यक्रम। व ॥ मधील प्रदूषित नद्यांचे पट्ट्यांबाबत) प्राधान्याने दोन महिन्यांच्या आत तयार करून सदर आराखडा केंद्रीय प्रदूषण नियंत्रण मंडळाकडे सादर करावा.
- ३) कृति आराखडा तयार करताना प्रदूषणाचे घटक निश्चित करणे यामध्ये STP/ETP ची सद्यस्थिती /Functioning घनकचरा व्यवस्थापन निर्माण होणा-या कच-याची Quantity, त्यावरील प्रक्रिया, घनकच-याची गुणवत्ता, प्रदूषित पट्ट्यांमध्ये Catchment मध्ये निर्माण होणारे सांडपाणी या सर्व बाबींचा समावेश करण्यात यावा, तसेच भूजल उत्खनन, चांगल्या पाणी धारणा पध्दतीचा वापर, पावसाचे पाण्याचे संवर्धन, पाण्याचे पुर्नःभरण, नदीचा किमान प्रवाह राखणे, नदीच्या दोन्ही बाजूंना झाडांची लागवड करणे व इतर बाबींचा समावेश करण्यात यावा. सदर आराखडयामध्ये प्रामुख्याने सांडपाणी वाहून नेणारी गटारे योग्य दिशेने वळविणे, तसेच प्रक्रियायुक्त सांडपाण्याचा जास्तीत जास्त वापर करणे, जेणेकरून जमिनीवरील/खालील पाण्याचा कमीत कमी वापर होईल याकडे लक्ष देण्यात यावे, सदर कृती आराखडा हा Specific, definite or specific timeless for execution steps. सदर कृति आराखडयाच्या अंमलबजावणीकरिता यंत्रणेचा वापर करणे, राज्याच्या/ केंद्र शासनाच्या योजनेमधील स्थानिक प्राधिकरणाच्या महाराष्ट्र प्रदूषण नियंत्रण मंडळाच्या निधीचा वापर करण्याचा अधिकार नदी पुनरुत्थान समितीस राहिल.याकरिता तरतूद करण्यात यावी
- ४) सदर कृति आराखडयाची छाननी केंद्रीय प्रदूषण नियंत्रण मंडळाकडून करण्यात येईल.
- ५) मा. न्यायालयाने दिलेल्या निर्देशानुसार प्रदूषित नदी पट्ट्यांमधील प्रदूषण रोखण्याकरिता पुढीलप्रमाणे स्वतंत्र पर्यावरण सनियंत्रण दलाची (Special Environment Surveillance Task Force) ची स्थापना प्रदूषित पट्टे असलेल्या जिल्हयामध्ये करण्यात यावी

अ.क्र.	कृती दलाचे सदस्य
१	जिल्हा दंडाधिकारी यांचे प्रतिनिधी
२	जिल्हा पोलीस अधिक्षक यांचे प्रतिनिधी
३	प्रादेशिक अधिकारी, महाराष्ट्र प्रदूषण नियंत्रण मंडळ किंवा त्यांचे प्रतिनिधी
४	विधी सेवा प्राधिकरणाचे अध्यक्ष या नात्याने जिल्हा न्यायाधीश यांनी नियुक्त केलेला प्रतिनिधी

. नदीच्या प्रदूषित पट्टयामध्ये वाळू उत्खनन होणार नाही याची खबरदारी सदर सनियंत्रण दलाने घ्यावयाची आहे. उपरोक्त समितीच्या सदस्यांमध्ये समन्वये साधणे, बैठकांचे आयोजन करणे व निर्णयांची

शासन निर्णय क्रमांक: शासन निर्णय क्रमांक लिहा

अंमलबजावणी करणे इत्यादी बाबत कार्यवाही करण्याची जबाबदारी संबंधित विभागीय अधिकारी, महाराष्ट्र प्रदूषण नियंत्रण मंडळ यांची राहिल.

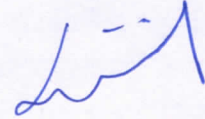
६) सदर नदी पुनरुत्थापन समितीने स्वतःचे संकेतस्थळ (वेबसाईट) सुरु करुन त्यामध्ये जास्तीत जास्त शैक्षणिक संस्था, धार्मिक संस्था तसेच आर्थिक आस्थापनेमधील व्यक्तींना सहभागी करुन घेण्याबाबत प्रयत्न करावा. समितीमार्फत करण्यात येणा-या कार्यवाहीची माहिती संकेतस्थळावर प्रसिध्द करण्यात यावी. समितीचा एखादा प्रकल्प यशस्वी करण्याकरिता सहाय्य करणा-यांना प्रोत्साहनपर बक्षिस देण्याबाबतही समितीमार्फत विचार व्हावा.

७) मा. लवादाने O.A. No २०० of २०१४ (M.C. Mehta Vs UOI) मध्ये दिनांक १३.७.२०१७ रोजी पारित केलेल्या आदेशानुसार प्रदूषण करणा-यांकडून Polluter pays principle नुसार दंड वसूली करण्याचा अधिकार सदर नदी पुनरुत्थान समितीला राहिल. सदर नदी पुनरुत्थान कामासाठी स्वेच्छेने देणग्या देण्यासाठी इच्छुक, उद्योगांचे सामाजिक दायित्वांतर्गत सहभाग, स्वयंसेवी संस्था आणि खाजगी सहभाग इ. ची मदत घेण्याबाबतचा निर्णय समितीने घ्यावयाचा आहे.

२. सदर समित्यांचा दैनंदिन खर्च तसेच कृति आराखडा बनवून त्यांची अंमलबजावणी करण्याचा खर्च हा पाणी प्रदूषण अधिनियम १९७४ मधील तरतुदीनुसार राज्य प्रदूषण मंडळाकडे कन्सेंटच्या माध्यमातून जमा होणा-या निधी मधून भागविण्याबाबत आवश्यक ती कार्यवाही महाराष्ट्र प्रदूषण नियंत्रण मंडळाने करावी.

सदर शासन निर्णय महाराष्ट्र शासनाच्या www.maharashtra.gov.in या संकेतस्थळावर उपलब्ध करण्यात आला असून त्याचा संकेतांक 20181213160110004 असा आहे. हा आदेश डिजिटल स्वाक्षरीने साक्षांकित करुन काढण्यात येत आहे.

महाराष्ट्राचे राज्यपाल यांच्या आदेशानुसार व नावाने.



(संजय संदानशिव

शास्त्रज्ञ श्रेणी-२ तथा अवर सचिव (पर्यावरण)

प्रति,

- १) मा.राज्यपालांचे सचिव.
- २) मा. मुख्यमंत्र्यांचे प्रधान सचिव
- ३) उप मुख्यमंत्र्यांचे प्रधान सचिव
- ४) सर्व मंत्री / राज्यमंत्री यांचे खाजगी सचिव
- ५) शासनाचे मुख्य सचिव/ सर्व अप्पर मुख्य सचिव/ पधान सचिव/सचिव
- ६) सर्व विभागीय आयुक्त,
- ७) सदस्य सचिव, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, सायन
- ८) संचालक (पर्यावरण)
- ९) संचालक (नगर विकास)
- १०) संचालक (उद्योग)
- ११) सर्व जिल्हाधिकारी

शासन निर्णय क्रमांक: शासन निर्णय क्रमांक लिहा

- १२) सर्व मुख्य कार्यकारी अधिकारी, जिल्हा परिषद
- १३) सर्व महानगरपालिका/नगरपरिषदा/ ग्रामपंचायत/ मुख्याधिकारी
- १४) सर्व मंत्रालयीन विभाग, मंत्रालयीन विभागाच्या नियंत्रणाखालील सर्व विभाग प्रमुख/ कार्यालय प्रमुख
- १५) संचालक (नगर विकास विभाग)
- १६) निवडनस्ती.

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Annexure-R3-III

Fwd: Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. no. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.—reg.

shailendra.cpcb < shailendra.cpcb@gov.in >

SHAIENDRA BANSAL < shailendra.cpcb@gov.in >

Mon, 29 Jun 2026 7:19:14 PM +0530

To "sropune1"<sropune1@mpcb.gov.in>,"ropune"<ropune@mpcb.gov.in>
Cc "ms"<ms@mpcb.gov.in>,"Pratik Bharne"<pratik.cpcb@gov.in>,"NISHCHAL C" <nischal.cpcb@nic.in>,"Nazim Uddin"<nazim.cpcb@nic.in>,"VISHAL GANDHI" <vishalgandhi.cpcb@nic.in>,"Alpana Narula" <alpananarula.cpcb@gov.in>,"DEEPA KUMARI"<deepa.cpcb@gov.in>

महोदय,

मुझे माननीय NGT के मामले OA. No. 214 of 2024 (WZ) में CPCB RD पुणे के 29.06.2026 के पत्र का संदर्भ देने का निर्देश दिया गया है। यह मामला हिंदुस्तान टाइम्स में 23.09.2024 को छपी खबर "मुला नदी में मरी हुई मछलियाँ तैरती मिलीं, चिंता बढ़ी" से संबंधित है। (CPCB RD पुणे दिनांक 29.06.2026 के पत्र की कॉपी जानकारी के लिए संलग्न है।)

इस संबंध में, अनुरोध है कि ज़रूरी जानकारी (जिसमें अपडेटेड स्टेटस रिपोर्ट भी शामिल हो) CPCB, दिल्ली को जल्द से जल्द उपलब्ध कराने के लिए उचित इंतज़ाम किए जाएं और इसकी एक कॉपी इस कार्यालय को भी भेजी जाए। यह मामला 10.07.2026 को सुनवाई के लिए सूचीबद्ध है।

Sir,

I am directed to refer CPCB RD Pune letter dated 29.06.2026 in the Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024. (Copy of the CPCB RD Pune letter dated 29.06.2026 is enclosed herewith for kind ready reference)

In this regard, it is requested to make suitable arrangements to furnish the requisite information, including the updated status report to CPCB, Delhi with a copy to this Office, at the earliest. The matter is listed on 10.07.2026.

सादर / Regards

शैलेन्द्र बंसल / Shailendra Bansal

सहायक विधि अधिकारी / Assistant law Officer

क्षेत्रीय निदेशालय, पुणे / Regional directorate, Pune

केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board

===== Forwarded message =====

From: Pratik Bharne <pratik.cpcb@gov.in>To: "NISHCHAL C"<nischal.cpcb@nic.in>Cc: "SHAIENDRA BANSAL"<shailendra.cpcb@gov.in>

Date: Thu, 25 Jun 2026 19:38:29 +0530

Subject: Fwd: Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of

282

2024 (WZ) earlier O.A. no. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.-reg.
===== Forwarded message =====

कृपया, आवश्यक जानकारी और उचित कार्यवाही के लिए I
कृपया, महाराष्ट्र प्रदूषण नियंत्रण बोर्ड के साथ फॉलो अप करें।

प्रतीक भरणे/PRATIK BHARNE
क्षेत्रीय निदेशक/Regional Director,
क्षेत्रीय निदेशालय, पुणे/Regional Directorate, Pune
केंद्रीय प्रदूषण नियंत्रण बोर्ड/Central Pollution Control Board
पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय/Ministry of Environment, Forest & Climate Change
भारत सरकार/Govt of India
09428167876/020-29912772

===== Forwarded message =====

From: DEEPA KUMARI <deepa.cpcb@gov.in>
To: "ms" <ms@mpcb.gov.in>
Cc: "Pratik Bharne" <pratik.cpcb@gov.in>, "Nazim Uddin" <nazim.cpcb@nic.in>, "VISHAL GANDHI" <vishalgandhi.cpcb@nic.in>, "Alpana Narula" <alpananarula.cpcb@gov.in>
Date: Thu, 25 Jun 2026 12:27:52 +0530
Subject: Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. no. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.-reg.
===== Forwarded message =====

महोदय,

मुझे यह निर्देशित किया गया है कि उपर्युक्त विषयक CPCB के पत्र दिनांक 24.06.2026 की प्रति आपकी जानकारी एवं आवश्यक कार्यवाही हेतु प्रेषित की जाए।

कृपया इस विषय में शीघ्र आवश्यक कार्यवाही करने का कष्ट करें।

सादर,

दीपा कुमारी,
वरिष्ठ वैज्ञानिक सहायक
डब्ल्यूक्यूएम-1 प्रभाग (WQM-I Division)
केंद्रीय प्रदूषण नियंत्रण बोर्ड (CPCB)

3 Attachment(s)

Maharashtra PCB letter.PDF
384.9 KB

RDPune letter.PDF
381.1 KB

CPCB RD Pune letter dtd. 29.0...

COMP

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केंद्रीय प्रदूषण नियंत्रण बोर्ड Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

फाइल संख्या: सीएम-13015/22/2024-विधि-पुणे-आरडी (पुणे)/ 47

दिनांक: 29/06/2026

सेवा में

सदस्य सचिव,
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,
कल्पतरु पॉइंट, तीसरी और चौथी मंजिल, विपरीत। पीवीआर थिएटर,
सायन (ई), मुंबई-400022

विषय: माननीय एनजीटी मामला ओ.ए.संख्या 214 /2024 (डब्ल्यूजेड) में हिंदुस्तान टाइम्स दिनांक 23.09.2024 में प्रदर्शित समाचार आइटम जिसका शीर्षक था "मुला नदी में तैरती हुई मृत मछली ने चिंता पैदा की" बनाम पुणे नगर निगम एवं अन्य के माध्यम से" - तत्संबंधी

संदर्भ: CPCB, दिल्ली का पत्र संख्या F No. A-14011/1/2026-WQM-I, दिनांक 24.06.2026 (प्रति संलग्न है)

महोदय,

यह मामला माननीय NGT के ओए नंबर 214/2024 (WZ) से जुड़ा है, जो 'हिंदुस्तान टाइम्स' (23.09.2024) में छपी खबर "मुला नदी में मरी हुई मछलियां तैरती मिलीं - चिंता का विषय" और पुणे नगर निगम व अन्य के खिलाफ मामले में CPCB, दिल्ली के 24.06.2026 के पत्र के संदर्भ में है। यह मामला पुणे की मुला नदी में बड़ी संख्या में मरी हुई मछलियां मिलने से संबंधित है; माना जा रहा है कि ऐसा नदी में बिना ट्रीट किए गए घरेलू और औद्योगिक कचरे (एफ्लुएंट्स) के बहाए जाने के कारण हुआ है।

इससे पहले, 10.06.2026 के आदेश के जरिए, माननीय NGT (WZ) ने CPCB और MPCB को निर्देश दिया था कि वे CPCB के 28.11.2024 के जवाब वाले हलफनामे के बाद, मुला नदी के प्रदूषित हिस्से के लिए एक्शन प्लान की मौजूदा स्थिति की जानकारी दें। आपकी जानकारी के लिए माननीय NGT (WZ) के 10.06.2026 के आदेश की एक कॉपी इसके साथ संलग्न है। इसके बाद, CPCB, दिल्ली ने 24.06.2026 के पत्र के जरिए MPCB से मुला नदी के प्रदूषित हिस्से के लिए एक्शन प्लान की मौजूदा स्थिति की जानकारी मांगी है, ताकि माननीय NGT के उक्त आदेश के पालन में जवाब वाला हलफनामा तैयार किया जा सके।

इस संबंध में, अनुरोध है कि जरूरी जानकारी, जिसमें अपडेटेड स्टेटस रिपोर्ट भी शामिल है, जल्द से जल्द CPCB, दिल्ली को उपलब्ध कराने के लिए उचित व्यवस्था करें और इसकी एक कॉपी इस कार्यालय को भी भेजें। मामला 10.07.2026 को सूचीबद्ध है।

आपका विश्वासी,

अनुलग्नक: जैसा कि ऊपर दिया गया है

(प्रतीक भरणे)

क्षेत्रीय निदेशक

1. उप-क्षेत्रीय अधिकारी -।

MPCB, बारामती

: कृपया जानकारी के लिए और ऊपर दिए गए पत्र के अनुसार जरूरी जानकारी उपलब्ध कराने के लिए।

2. क्षेत्रीय अधिकारी

MPCB, पुणे

: कृपया जानकारी के लिए।

(प्रतीक भरणे)

क्षेत्रीय निदेशक

क्षेत्रीय निदेशालय : सर्वेक्षण संख्या ११०, धनकुडे बहुउद्देशीय हॉल बाणेर रोड, बाणेर, पुणे - ४११ ०४५

Regional Directorate : Sr. No 110, Dhankude Multipurpose hall baner Road, Baner, Pune - 411 045

मुख्यालय : परिवेश भवन, पूर्वी नगर, दिल्ली - 110 032. EPABX Pilot No.: 011-43102030

pFile No: CM-13015/22/2024-LAW-RD-PUNE-RD (Pune)/47

Date: 29.06.2026

To

The Member Secretary
Maharashtra Pollution Control Board
Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre
Sion (E), Mumbai-400 022

Sub: Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in re News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation & Ors." – reg.

Ref: CPCB, Delhi vide letter no. F No. A-14011/1/2026-WQM-I, dated 24.06.2026 (copy enclosed)

Sir,

This has reference to the above referred CPCB, Delhi letter, dated 24.06.2026 in the Hon'ble NGT matter in OA. No. 214 of 2024 (WZ) in re: News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation & Ors. The matter pertains to the discovery of a large number of dead fish in the Mula River, Pune, which is believed to be caused by the discharge of untreated domestic and industrial effluents into the river.

Earlier, vide Order dated 10.06.2026, the Hon'ble NGT (WZ) directed the CPCB and the MPCB to submit the current status of the Action Plan for the Polluted River Stretch of River Mula, subsequent to the filing of CPCB's reply affidavit dated 28.11.2024. A copy of the Hon'ble NGT (WZ) Order dated 10.06.2026 is enclosed herewith for kind ready reference. Subsequently, CPCB, Delhi, vide letter dated 24.06.2026, has requested MPCB for submission of the current status of the Action Plan for the Polluted River Stretch of River Mula to facilitate preparation of reply affidavit in compliance with the aforesaid Order of the Hon'ble NGT.

In this regard, it is requested to make suitable arrangements to furnish the requisite information, including the updated status report to CPCB, Delhi with a copy to this Office, at the earliest. The matter is listed on 10.07.2026.

Encl.: As above

Yours Faithfully,



(Pratik Bharné)

Regional Director

Copy to:

1. The Sub-Regional Officer – I
MPCB, Baramati

: For kind information and to furnish relevant information, as per the above letter, please.

2. The Regional Officer
MPCB, Pune

: For kind information, please.



(Pratik Bharné)

Regional Director



LIFE
Lifestyle for
Environment

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

24.06.2026

CPCB

F No. A-14011/1/2026 - WQM - I / 361

Speed Post / Email

To

The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Point, 2nd - 4th Floor
Opp. Cine Planet Cinema, Nr.
Sion Circle, Sion (E)
Mumbai - 400 022

Sub: Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. no. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.-reg.

Sir,

This is in reference to Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. No. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors vide which Hon'ble NGT directed as follows:

"3. We would like to know from Respondent No.2- MPCB as well as Respondent No.3- CPCB the current status of the Action Plan, for which we grant them four weeks' time, as prayed."

The matter is listed for 10.07.2026. (Copy of NGT order is enclosed for ready reference).

In view of above, it is requested to kindly provide the current status of implementation of the Action Plan for prevention / abatement of pollution in River Mula to this office urgently for preparing reply in the above mentioned Hon'ble NGT matter.

Early action is requested.

Yours faithfully,

Laif 24/6/226

(Nazimuddin)

Sc 'F' & Divisional Head, WQM-I Division

Encl: As above

Copy to:

Regional Director,
Regional Directorate -Pune,CPCB Survey
No. 110, Dhankude Multi Purpose Hall,
Baner Road, Baner, Pune - 411045

: for follow-up with Maharashtra
Pollution Control Board, please.

(Nazimuddin)

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Tel : 43102030, 22305702, तेलुगु / Tel : 43102030, 22305702

Item No.10

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

**ORIGINAL APPLICATION NO.214/2024(WZ)
[EARLIER ORIGINAL APPLICATION NO.1231/2024]**

**NEWS ITEM TITLED "DEAD FISH FOUND FLOATING IN
MULA RIVER RAISES ALARM" APPEARING IN THE
HINDUSTAN TIMES DATED 23.09.2024**

Date of hearing: 10.06.2026

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

Respondents : Ms. Mugdha C. Lohar, Advocate h/f
Mr. Rahul Garg, Advocate for R-1/PMC
Ms. Pooja Natu, Advocate h/f
Ms. Manasi Joshi, Advocate for R-2/MPCB
Mr. Aniruddha Kulkarni, Advocate for R-3/CPCB
Mr. Pushkal Mishra, Advocate for R-4/MoEF&CC
Mr. Shivshankar Swaminathan, Advocate for R-6/PCMC

ORDER

1. In compliance with our previous order dated 24.02.2026, Respondent No.2- Maharashtra Pollution Control Board (MPCB) has filed reply affidavit dated 09.06.2026, wherein it is submitted that the Joint Committee visited various locations along the Mula River as well as the STP on 01.06.2026. During its visit, water samples were collected from the said locations. However, analysis reports of the same along-with information from the other concerned Departments are still awaited. Therefore, additional three weeks' time is required to submit the Joint Committee Report. We grant the same time for the same.

2. Learned counsel for Respondent No.3- CPCB has also filed reply affidavit dated 28.11.2024, in which it is indicated that polluted stretch of river Mula was identified from Aundhgaon to Bopodi under Priority Class-I

(BOD is > 30 mg/L). The Action Plan is being implemented by all State/UT Government agencies including Maharashtra State Government agencies. Presently, the progress of implementation of Action Plan is being reviewed by the RRC at State Level, and the Central Monitoring Committee (CMC), which was constituted under the Chairmanship of Secretary, Ministry of Jal Shakti, is reviewing the progress of the Action Plan at Central Level.

3. We would like to know from Respondent No.2- MPCB as well as Respondent No.3- CPCB the current status of the Action Plan, for which we grant them four weeks' time, as prayed.

4. Put up this matter for further consideration on 10.07.2026.

Dinesh Kumar Singh, JM

Dr. Prashant Gargava, EM

June 10, 2026
ORIGINAL APPLICATION NO.214/2024(WZ)
P.Kr.



फाइल संख्या सीएम-13015/22/2024-विधि-पुणे-आरडी (पुणे)/ 48

दिनांक 29/06/2026

सेवा में

सदस्य सचिव,
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,
कल्पतरु पॉइंट, तीसरी और चौथी मंजिल, विपरीत। पीवीआर थिएटर,
सायन (ई), मुंबई-400022

विषय: माननीय एनजीटी मामला ओ.ए.संख्या 214 /2024 (डब्ल्यूजेड) में हिंदुस्तान टाइम्स दिनांक 23.09.2024 में प्रदर्शित समाचार आइटम जिसका शीर्षक था "मुला नदी में तैरती हुई मृत मछली ने चिंता पैदा की" बनाम पुणे नगर निगम एवं अन्य के माध्यम से"- तत्संबंधी

संदर्भ: CPCB, दिल्ली का पत्र संख्या F No. A-14011/1/2026-WQM-I, दिनांक 24.06.2026 (प्रति संलग्न है)

महोदय,

यह मामला माननीय NGT के ओए नंबर 214/2024 (WZ) से जुड़ा है, जो हिंदुस्तान टाइम्स (23.09.2024) में छपी खबर "मुला नदी में मरी हुई मछलियां तैरती मिलीं - चिंता का विषय" और पुणे नगर निगम व अन्य के खिलाफ मामले में CPCB, दिल्ली के 24.06.2026 के पत्र के संदर्भ में है। यह मामला पुणे की मुला नदी में बड़ी संख्या में मरी हुई मछलियां मिलने से संबंधित है, माना जा रहा है कि ऐसा नदी में बिना ट्रीट किए गए घरेलू और औद्योगिक कचरे (एफ्लुएंट्स) के बहाए जाने के कारण हुआ है।

इससे पहले, 10.06.2026 के आदेश के जरिए, माननीय NGT (WZ) ने CPCB और MPCB को निर्देश दिया था कि वे CPCB के 28.11.2024 के जवाब वाले हलफनामे के बाद, मुला नदी के प्रदूषित हिस्से के लिए एक्शन प्लान की मौजूदा स्थिति की जानकारी दें। आपकी जानकारी के लिए माननीय NGT (WZ) के 10.06.2026 के आदेश की एक कॉपी इसके साथ संलग्न है। इसके बाद, CPCB, दिल्ली ने 24.06.2026 के पत्र के जरिए MPCB से मुला नदी के प्रदूषित हिस्से के लिए एक्शन प्लान की मौजूदा स्थिति की जानकारी मांगी है, ताकि माननीय NGT के उक्त आदेश के पालन में जवाब वाला हलफनामा तैयार किया जा सके।

इस संबंध में, अनुरोध है कि जरूरी जानकारी, जिसमें अपडेटेड स्टेटस रिपोर्ट भी शामिल है, जल्द से जल्द CPCB, दिल्ली को उपलब्ध कराने के लिए उचित व्यवस्था करें और इसकी एक कॉपी इस कार्यालय को भी भेजें। मामला 10.07.2026 को सूचीबद्ध है।

आपका विश्वासी,

अनुलग्नक जैसा कि ऊपर दिया गया है

80
(प्रतीक भरणे)
क्षेत्रीय निदेशक

1. उप-क्षेत्रीय अधिकारी - I
MPCB, बारामती

कृपया जानकारी के लिए और ऊपर दिए गए पत्र के अनुसार जरूरी जानकारी उपलब्ध कराने के लिए।

2. क्षेत्रीय अधिकारी
MPCB, पुणे

कृपया जानकारी के लिए।

प्रतिरूप
(प्रतीक भरणे)
क्षेत्रीय निदेशक

क्षेत्रीय निदेशालय : सर्वेक्षण संख्या ११०, धनकुडे बहुउद्देशीय हॉल बाणेर रोड बाणेर, पुणे - ४११ ०४५

Regional Directorate : Sr. No 110, Dhankude Multipurpose hall baner Road, Baner, Pune - 411 045

मुख्यालय : परितेश भवन, पूर्वी नगर, दिल्ली - 110 032. EPABX Pilot No.: 011-43102030

pFile No: CM-13015/22/2024-LAW-RD-PUNE-RD (Pune)/

Date: 29.06.2026

To

The Member Secretary
 Maharashtra Pollution Control Board
 Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre
 Sion (E), Mumbai-400 022

Sub: Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in re News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation & Ors." – reg.

Ref: CPCB, Delhi vide letter no. F No. A-14011/1/2026-WQM-I, dated 24.06.2026 (copy enclosed)

Sir,

This has reference to the above referred CPCB, Delhi letter, dated 24.06.2026 in the Hon'ble NGT matter in OA. No. 214 of 2024 (WZ) in re: News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation & Ors. The matter pertains to the discovery of a large number of dead fish in the Mula River, Pune, which is believed to be caused by the discharge of untreated domestic and industrial effluents into the river.

Earlier, vide Order dated 10.06.2026, the Hon'ble NGT (WZ) directed the CPCB and the MPCB to submit the current status of the Action Plan for the Polluted River Stretch of River Mula, subsequent to the filing of CPCB's reply affidavit dated 28.11.2024. A copy of the Hon'ble NGT (WZ) Order dated 10.06.2026 is enclosed herewith for kind ready reference. Subsequently, CPCB, Delhi, vide letter dated 24.06.2026, has requested MPCB for submission of the current status of the Action Plan for the Polluted River Stretch of River Mula to facilitate preparation of reply affidavit in compliance with the aforesaid Order of the Hon'ble NGT.

In this regard, it is requested to make suitable arrangements to furnish the requisite information, including the updated status report to CPCB, Delhi with a copy to this Office, at the earliest. The matter is listed on 10.07.2026.

Encl.: As above

Yours Faithfully,


 (Pratik Bharne)
 Regional Director

Copy to:

- ✓ 1. The Sub-Regional Officer – I : For kind information and to furnish relevant
 MPCB, Baramati information, as per the above letter, please.
2. The Regional Officer : For kind information, please.
 MPCB, Pune


 (Pratik Bharne)
 Regional Director



LIFE
Lifestyle for
Environment

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

24.06.2026

CPCB
F No. A-14011/1/2026 - WQM - I / 361

Speed Post / Email

To

The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Point, 2nd - 4th Floor
Opp. Cine Planet Cinema, Nr.
Sion Circle, Sion (E)
Mumbai - 400 022

Sub: Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. no. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.-reg.

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"3. We would like to know from Respondent No.2- MPCB as well as Respondent No.3- CPCB the current status of the Action Plan, for which we grant them four weeks' time, as prayed."

The matter is listed for 10.07.2026. (Copy of NGT order is enclosed for ready reference).

In view of above, it is requested to kindly provide the current status of implementation of the Action Plan for prevention / abatement of pollution in River Mula to this office urgently for preparing reply in the above mentioned Hon'ble NGT matter.

Early action is requested.

Yours faithfully,

(Signature)
(Nazimuddin)

Sc 'F' & Divisional Head, WQM-I Division

Encl: As above

Copy to:

Regional Director,
Regional Directorate -Pune,CPCB Survey
No. 110, Dhankude Multi Purpose Hall,
Baner Road, Baner, Pune - 411045

: for follow-up with Maharashtra
Pollution Control Board, please.

(Nazimuddin)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Tel : 43102030, 22305702 वेबसाइट / Website: www.cpcb.nic.in

Item No.10

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

**ORIGINAL APPLICATION NO.214/2024(WZ)
[EARLIER ORIGINAL APPLICATION NO.1231/2024]**

**NEWS ITEM TITLED "DEAD FISH FOUND FLOATING IN
MULA RIVER RAISES ALARM" APPEARING IN THE
HINDUSTAN TIMES DATED 23.09.2024**

Date of hearing: 10.06.2026

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

Respondents : Ms. Mugdha C. Lohar, Advocate h/f
Mr. Rahul Garg, Advocate for R-1/PMC
Ms. Pooja Natu, Advocate h/f
Ms. Manasi Joshi, Advocate for R-2/MPCB
Mr. Aniruddha Kulkarni, Advocate for R-3/CPCB
Mr. Pushkal Mishra, Advocate for R-4/MoEF&CC
Mr. Shivshankar Swaminathan, Advocate for R-6/PCMC

ORDER

1. In compliance with our previous order dated 24.02.2026, Respondent No.2- Maharashtra Pollution Control Board (MPCB) has filed reply affidavit dated 09.06.2026, wherein it is submitted that the Joint Committee visited various locations along the Mula River as well as the STP on 01.06.2026. During its visit, water samples were collected from the said locations. However, analysis reports of the same along-with information from the other concerned Departments are still awaited. Therefore, additional three weeks' time is required to submit the Joint Committee Report. We grant the same time for the same.

2. Learned counsel for Respondent No.3- CPCB has also filed reply affidavit dated 28.11.2024, in which it is indicated that polluted stretch of river Mula was identified from Aundhgaon to Bopodi under Priority Class-I

(BOD is > 30 mg/L). The Action Plan is being implemented by all State/UT Government agencies including Maharashtra State Government agencies. Presently, the progress of implementation of Action Plan is being reviewed by the RRC at State Level, and the Central Monitoring Committee (CMC), which was constituted under the Chairmanship of Secretary, Ministry of Jal Shakti, is reviewing the progress of the Action Plan at Central Level.

3. We would like to know from Respondent No.2- MPCB as well as Respondent No.3- CPCB the current status of the Action Plan, for which we grant them four weeks' time, as prayed.

4. Put up this matter for further consideration on 10.07.2026.

Dinesh Kumar Singh, JM

Dr. Prashant Gargava, EM

June 10, 2026
ORIGINAL APPLICATION NO.214/2024(WZ)
P.Kr.



फाइल संख्या: सीएम-13015/22/2024-विधि-पुणे-आरडी (पुणे)/ ५१

दिनांक 29/06/2026

सेवा में

सदस्य सचिव,
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,
कल्पतरु पॉइंट, तीसरी और चौथी मंजिल, विपरीत। पीवीआर थिएटर,
सायन (ई), मुंबई-400022

विषय: माननीय एनजीटी मामले ओ.ए.संख्या 214 /2024 (डब्ल्यूजेड) में हिंदुस्तान टाइम्स दिनांक 23.09.2024 में प्रदर्शित समाचार आइटम जिसका शीर्षक था "मुला नदी में तैरती हुई मृत मछली ने चिंता पैदा की" बनाम पुणे नगर निगम एवं अन्य के माध्यम से"- तत्संबंधी

संदर्भ: CPCB, दिल्ली का पत्र संख्या F No. A-14011/1/2026-WQM-I, दिनांक 24.06.2026 (प्रति संलग्न है)

महोदय,

यह मामला माननीय NGT के ओए नंबर 214/2024 (WZ) से जुड़ा है, जो हिंदुस्तान टाइम्स (23.09.2024) में छपी खबर "मुला नदी में मरी हुई मछलियां तैरती मिली - चिंता का विषय" और पुणे नगर निगम व अन्य के खिलाफ मामले में CPCB, दिल्ली के 24.06.2026 के पत्र के संदर्भ में है। यह मामला पुणे की मुला नदी में बड़ी संख्या में मरी हुई मछलियां मिलने से संबंधित है, माना जा रहा है कि ऐसा नदी में बिना ट्रीट किए गए घरेलू और औद्योगिक कचरे (एफ्लुएंट्स) के बहाए जाने के कारण हुआ है।

इससे पहले, 10.06.2026 के आदेश के जरिए, माननीय NGT (WZ) ने CPCB और MPCB को निर्देश दिया था कि वे CPCB के 28.11.2024 के जवाब वाले हलफनामे के बाद, मुला नदी के प्रदूषित हिस्से के लिए एक्शन प्लान की मौजूदा स्थिति की जानकारी दें। आपकी जानकारी के लिए माननीय NGT (WZ) के 10.06.2026 के आदेश की एक कॉपी इसके साथ संलग्न है। इसके बाद, CPCB, दिल्ली ने 24.06.2026 के पत्र के जरिए MPCB से मुला नदी के प्रदूषित हिस्से के लिए एक्शन प्लान की मौजूदा स्थिति की जानकारी मांगी है, ताकि माननीय NGT के उक्त आदेश के पालन में जवाब वाला हलफनामा तैयार किया जा सके।

इस संबंध में, अनुरोध है कि जरूरी जानकारी, जिसमें अपडेटेड स्टेटस रिपोर्ट भी शामिल है, जल्द से जल्द CPCB, दिल्ली को उपलब्ध कराने के लिए उचित व्यवस्था करें और इसकी एक कॉपी इस कार्यालय को भी भेजें। मामला 10.07.2026 को सूचीबद्ध है।

आपका विश्वासी,

अनुलग्नक जैसा कि ऊपर दिया गया है

(प्रतीक भरणे)

क्षेत्रीय निदेशक

1. उप-क्षेत्रीय अधिकारी - I
MPCB, बारामती

कृपया जानकारी के लिए और ऊपर दिए गए पत्र के अनुसार जरूरी जानकारी उपलब्ध कराने के लिए।

✓ 2. क्षेत्रीय अधिकारी
MPCB, पुणे

कृपया जानकारी के लिए।

(प्रतीक भरणे)

क्षेत्रीय निदेशक

File No: CM-13015/22/2024-LAW-RD-PUNE-RD (Pune)/

Date: 29.06.2026

To

The Member Secretary
Maharashtra Pollution Control Board
Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre
Sion (E), Mumbai-400 022

Sub: Hon'ble NGT Matter in O.A. No. 214 of 2024 (WZ) in re News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation & Ors." – reg.

Ref: CPCB, Delhi vide letter no. F No. A-14011/1/2026-WQM-I, dated 24.06.2026 (copy enclosed)

Sir,

This has reference to the above referred CPCB, Delhi letter, dated 24.06.2026 in the Hon'ble NGT matter in OA. No. 214 of 2024 (WZ) in re: News Item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation & Ors. The matter pertains to the discovery of a large number of dead fish in the Mula River, Pune, which is believed to be caused by the discharge of untreated domestic and industrial effluents into the river.

Earlier, vide Order dated 10.06.2026, the Hon'ble NGT (WZ) directed the CPCB and the MPCB to submit the current status of the Action Plan for the Polluted River Stretch of River Mula, subsequent to the filing of CPCB's reply affidavit dated 28.11.2024. A copy of the Hon'ble NGT (WZ) Order dated 10.06.2026 is enclosed herewith for kind ready reference. Subsequently, CPCB, Delhi, vide letter dated 24.06.2026, has requested MPCB for submission of the current status of the Action Plan for the Polluted River Stretch of River Mula to facilitate preparation of reply affidavit in compliance with the aforesaid Order of the Hon'ble NGT.

In this regard, it is requested to make suitable arrangements to furnish the requisite information, including the updated status report to CPCB, Delhi with a copy to this Office, at the earliest. The matter is listed on 10.07.2026.

Encl.: As above

Yours Faithfully,


(Pratik Bharne)
Regional Director

Copy to:

- | | | |
|---|---|--|
| 1. The Sub-Regional Officer – I
MPCB, Baramati | : | For kind information and to furnish relevant information, as per the above letter, please. |
| ✓ 2. The Regional Officer
MPCB, Pune | : | For kind information, please. |


(Pratik Bharne)
Regional Director



LIFE
Lifestyle for
Environment

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

24.06.2026

CPCB

F No. A-14011/1/2026 - WQM - I / 361

Speed Post/Email

To

The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Point, 2nd - 4th Floor
Opp. Cine Planet Cinema, Nr.
Sion Circle, Sion (E)
Mumbai - 400 022

Sub: Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. no. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.-reg.

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"3. We would like to know from Respondent No.2- MPCB as well as Respondent No.3- CPCB the current status of the Action Plan, for which we grant them four weeks' time, as prayed."

The matter is listed for 10.07.2026. (Copy of NGT order is enclosed for ready reference).

In view of above, it is requested to kindly provide the current status of implementation of the Action Plan for prevention / abatement of pollution in River Mula to this office urgently for preparing reply in the above mentioned Hon'ble NGT matter.

Early action is requested.

Yours faithfully,

(Signature)
(Nazimuddin)

Sc 'F' & Divisional Head, WQM-I Division

Encl: As above

Copy to:

Regional Director,
Regional Directorate -Pune,CPCB Survey
No. 110, Dhankude Multi Purpose Hall,
Baner Road, Baner, Pune - 411045

: for follow-up with Maharashtra
Pollution Control Board, please.

(Signature)
(Nazimuddin)

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Tel : 43102030, 22305702, तेलुगुभाष / Telugu : 43102030, 22305702

Item No.10

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

**ORIGINAL APPLICATION NO.214/2024(WZ)
[EARLIER ORIGINAL APPLICATION NO.1231/2024]**

**NEWS ITEM TITLED "DEAD FISH FOUND FLOATING IN
MULA RIVER RAISES ALARM" APPEARING IN THE
HINDUSTAN TIMES DATED 23.09.2024**

Date of hearing: 10.06.2026

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

Respondents : Ms. Mugdha C. Lohar, Advocate h/f
Mr. Rahul Garg, Advocate for R-1/PMC
Ms. Pooja Natu, Advocate h/f
Ms. Manasi Joshi, Advocate for R-2/MPCB
Mr. Aniruddha Kulkarni, Advocate for R-3/CPCB
Mr. Pushkal Mishra, Advocate for R-4/MoEF&CC
Mr. Shivshankar Swaminathan, Advocate for R-6/PCMC

ORDER

1. In compliance with our previous order dated 24.02.2026, Respondent No.2- Maharashtra Pollution Control Board (MPCB) has filed reply affidavit dated 09.06.2026, wherein it is submitted that the Joint Committee visited various locations along the Mula River as well as the STP on 01.06.2026. During its visit, water samples were collected from the said locations. However, analysis reports of the same along-with information from the other concerned Departments are still awaited. Therefore, additional three weeks' time is required to submit the Joint Committee Report. We grant the same time for the same.

2. Learned counsel for Respondent No.3- CPCB has also filed reply affidavit dated 28.11.2024, in which it is indicated that polluted stretch of river Mula was identified from Aundhgaon to Bopodi under Priority Class-I

(BOD is > 30 mg/L). The Action Plan is being implemented by all State/UT Government agencies including Maharashtra State Government agencies. Presently, the progress of implementation of Action Plan is being reviewed by the RRC at State Level, and the Central Monitoring Committee (CMC), which was constituted under the Chairmanship of Secretary, Ministry of Jal Shakti, is reviewing the progress of the Action Plan at Central Level.

3. We would like to know from Respondent No.2- MPCB as well as Respondent No.3- CPCB the current status of the Action Plan, for which we grant them four weeks' time, as prayed.

4. Put up this matter for further consideration on 10.07.2026.

Dinesh Kumar Singh, JM

Dr. Prashant Gargava, EM

June 10, 2026
ORIGINAL APPLICATION NO.214/2024(WZ)
P.Kr.

**CPCB****LIFE**
Lifestyle for
Environment**299****केन्द्रीय प्रदूषण नियंत्रण बोर्ड****CENTRAL POLLUTION CONTROL BOARD**

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

24.06.2026**F No. A-14011/1/2026 - WQM - I / 361****Speed Post / Email**

To

The Member Secretary,
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Kalpataru Point, 2nd - 4th Floor
Opp. Cine Planet Cinema, Nr.
Sion Circle, Sion (E)
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Sub: Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. no. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.-reg.

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In view of above, it is requested to kindly provide the current status of implementation of the Action Plan for prevention / abatement of pollution in River Mula to this office urgently for preparing reply in the above mentioned Hon'ble NGT matter.

Early action is requested.

Yours faithfully,

Laf 24/6/226
(Nazimuddin)

Sc 'F' & Divisional Head, WQM-I Division**Encl: As above****Copy to:**

Regional Director,
Regional Directorate -Pune,CPCB Survey
No. 110, Dhankude Multi Purpose Hall,
Baner Road, Baner, Pune - 411045

: for follow-up with Maharashtra
Pollution Control Board, please.

(Nazimuddin)

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.**Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.**

Item No.10

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

**ORIGINAL APPLICATION NO.214/2024(WZ)
[EARLIER ORIGINAL APPLICATION NO.1231/2024]**

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HINDUSTAN TIMES DATED 23.09.2024**

Date of hearing: 10.06.2026

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

Respondents : Ms. Mugdha C. Lohar, Advocate h/f
Mr. Rahul Garg, Advocate for R-1/PMC
Ms. Pooja Natu, Advocate h/f
Ms. Manasi Joshi, Advocate for R-2/MPCB
Mr. Aniruddha Kulkarni, Advocate for R-3/CPCB
Mr. Pushkal Mishra, Advocate for R-4/MoEF&CC
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4. Put up this matter for further consideration on 10.07.2026.

Dinesh Kumar Singh, JM

Dr. Prashant Gargava, EM

June 10, 2026
ORIGINAL APPLICATION NO.214/2024(WZ)
P.Kr.



LIFE
Lifestyle for
Environment

302

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.
24.06.2026

F No. A-14011/1/2026 - WQM - I / 367

To

The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Point, 2nd - 4th Floor
Opp. Cine Planet Cinema, Nr.
Sion Circle, Sion (E)
Mumbai - 400 022

Sub: Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. no. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.-reg.

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Early action is requested.

Yours faithfully,

(Nazimuddin)

Sc 'F' & Divisional Head, WQM-I Division

Encl: As above

Copy to:

✓ Regional Director,
Regional Directorate -Pune,CPCB Survey
No. 110, Dhankude Multi Purpose Hall,
Baner Road, Baner, Pune - 411045

: for follow-up with Maharashtra
Pollution Control Board, please.

(Nazimuddin)

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Tel : 43102030 22305702 वेबसाइट / Website : www.cpcb.nic.in

Item No.10

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

**ORIGINAL APPLICATION NO.214/2024(WZ)
[EARLIER ORIGINAL APPLICATION NO.1231/2024]**

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HINDUSTAN TIMES DATED 23.09.2024**

Date of hearing: 10.06.2026

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

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Dinesh Kumar Singh, JM

Dr. Prashant Gargava, EM

June 10, 2026

ORIGINAL APPLICATION NO.214/2024(WZ)

P.Kr.

Fwd: Minutes of the Meeting held regarding Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. No. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors

nischal.cpcb < nischal.cpcb@nic.in >

Pratik Bharne < pratik.cpcb@gov.in >

Tue, 07 Jul 2026 12:49:56 PM +0530

To "jdwater"<jdwater@mpcb.gov.in>

Cc "ropune"<ropune@mpcb.gov.in>,"sropune1"<sropune1@mpcb.gov.in>,"sropune2"<sropune2@mpcb.gov.in>,"sropimprichinchwad"<sropimprichinchwad@mpcb.gov.in>,"Shashikant Lokhande"<lokhandesl.cpcb@gov.in>,"NISHCHAL C"<nischal.cpcb@nic.in>,"VISHAL GANDHI"<vishalgandhi.cpcb@nic.in>,"ALPANA NARULA"<wqm1.cpcb@gov.in>,"DEEPA KUMARI"<deepa.cpcb@gov.in>

महोदय,
कृपया संलग्न बैठक के मिनट्स देखें, जो 06.07.2026 को वीडियो कॉन्फ्रेंस के माध्यम से आयोजित हुई थी, जिसमें माननीय NGT के 10.06.2026 के आदेश के संबंध में Suo Moto मामले O.A. संख्या 214/2024 (WZ) पहले O.A. संख्या 1231/2024 (PB) के तहत, समाचार आइटम शीर्षक "Mula नदी में तैरते मरे हुए मछलियों ने खतरे की घंटी बजाई" जो कि Hindustan Times में 23.09.2024 को प्रकाशित हुआ था, बनाम पुणे नगर निगम अपने आयुक्त और अन्य के माध्यम से चर्चा की गई।

विनम्र निवेदन है कि नदी मुला में प्रदूषण रोकथाम/नियंत्रण के लिए कार्य योजना के कार्यान्वयन की तुलना 2019 और 2026 के वर्षों के लिए तैयार की जाए, ताकि यह माननीय NGT के समक्ष प्रस्तुत की जा सके जैसा कि 06.07.2026 की MoM में उल्लेख है। कार्य योजना की प्रति (जो RRC GoM द्वारा CMC, Ministry of Jalshakti, GoI और CPCB दिल्ली को मुला नदी के संदर्भ में प्रस्तुत की गई थी) भी संदर्भ के लिए संलग्न है।

सादर,

Sir,

Please find herewith Minutes of the Meeting held on 06.07.2026 through VC regarding Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. No. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.

It is requested to provide a comparative status of implementation of the Action Plan for prevention/abatement of pollution in River Mula for the years 2019 and 2026, for submission before the Hon'ble NGT as per MoM dated 06.07.2026. The copy of Action plan (submitted by RRC GoM to CMC, Ministry of Jalshakti, GoI and CPCB Delhi wrt Mula River is also attached for ready reference.

Regards,

प्रतीक भरणे/PRATIK BHARNE

क्षेत्रीय निदेशक/Regional Director,

क्षेत्रीय निदेशालय, पुणे/Regional Directorate, Pune

केंद्रीय प्रदूषण नियंत्रण बोर्ड/Central Pollution Control Board

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय/Ministry of Environment, Forest & Climate Change

===== Forwarded message =====

From: DEEPA KUMARI <deepa.cpcb@gov.in>

To: "ms" <ms@mpcb.gov.in>, "Pratik Bharne" <pratik.cpcb@gov.in>

Cc: "VISHAL GANDHI" <vishalgandhi.cpcb@nic.in>, "Alpana Narula" <alpananarula.cpcb@gov.in>, "SHAILENDRA BANSAL" <shailendra.cpcb@gov.in>

Date: Tue, 07 Jul 2026 12:15:02 +0530

Subject: Minutes of the Meeting held regarding Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. No. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors

===== Forwarded message =====

Sir,

I am directed to communicate **Minutes of the Meeting held on 6th July, 2026 at 04:00 PM with Maharashtra Pollution Control Board and Regional Directorate -Pune, CPCB through Video Conference** for ensuring compliance to afore-mentioned subject matter, for your kind information and necessary action please.

महोदय,

मुझे यह निर्देशित किया गया है कि उपर्युक्त विषय के संबंध में दिनांक **6th July, 2026** को अपराह्न 04:00 बजे महाराष्ट्र प्रदूषण नियंत्रण बोर्ड तथा क्षेत्रीय निदेशालय, पुणे, केन्द्रीय प्रदूषण नियंत्रण बोर्ड के साथ वीडियो कॉन्फ्रेंस के माध्यम से आयोजित की बैठक सूचना आपकी जानकारी एवं आवश्यक कार्यवाही हेतु प्रेषित की जाए।

सादर,

Deepa Kumari/दीपा कुमारी

Senior Scientific Assistant /वरिष्ठ वैज्ञानिक सहायक

WQM-I Division/डब्ल्यूक्यूएम-I प्रभाग,

CPCB/केन्द्रीय प्रदूषण नियंत्रण बोर्ड

1 Attachment(s)

Final MoM.pdf

318.5 KB

**Central Pollution Control Board**

(Ministry of Environment, Forest & Climate Change, Govt. of India)

Parivesh Bhawan, East Arjun Nagar,

Delhi – 110032

Minutes of the Meeting held regarding Hon'ble NGT order dated 10.06.2026 in Suo Moto matter O.A. No. 214 of 2024 (WZ) earlier O.A. No. 1231 of 2024 (PB) in re; News item titled "Dead fish found floating in Mula River raises alarm" appearing in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation Through Its Commissioner & Ors.

A meeting was convened on **06th July 2026 at 04:00 PM** through Video Conference with the officials of the Maharashtra Pollution Control Board (MPCB) and Regional Directorate–Pune, CPCB to review the current status of implementation of the Action Plan for prevention/abatement of pollution in River Mula, for ensuring compliance with the directions of the Hon'ble National Green Tribunal (NGT) vide order dated 10.06.2026 in Suo Motu O.A. No. 214 of 2024 (WZ) (earlier O.A. No. 1231 of 2024 (PB)), *In Re: News Item titled "Dead fish found floating in Mula River raises alarm" published in the Hindustan Times dated 23.09.2024 Vs. Pune Municipal Corporation through its Commissioner & Ors.*

The list of participants is attached as **Annexure-I**.

At the outset, Sh. Vishal Gandhi, DH, WQM-I, CPCB, welcomed the participants and briefed them on the background of the matter, including the directions issued by the Hon'ble NGT to CPCB and MPCB. He also presented the status of the Polluted River Stretch identified on River Mula along with the water quality data for the years 2024 and 2025. Thereafter, he sought the present status of implementation of the Action Plan for prevention/abatement of pollution in River Mula from the officials of MPCB.

Following detailed discussions and deliberations, it was decided that MPCB shall submit, at the earliest, a comparative status of implementation of the Action Plan for prevention/abatement of pollution in River Mula for the years 2019 and 2026, for submission before the Hon'ble NGT.

Meeting ended with vote of thanks.

List of Participants

1.	Sh. Salunkhe, Joint Director-Water MPCB Mumbai
2.	Sh. Kukade, Regional Officer MPCB Pune,
3.	Sh. Awatade, SRO-2 MPCB Pune,
4.	Sh. Jadhav, SRO SRO Pimpri-Chinchwad
5.	Sh. Langote, SRO-1, MPCB Pune
6.	Sh. Prateek Bharne,,Regional Director, RD-Pune, CPCB
7.	Sh.Vishal Gandhi, DH-WQM-I, WQM-I, CPCB
8.	Smt. Alpana Narula, Sc-C, WQM-I,CPCB
9.	Ms. Deepa Kumari, SSA,WQM-I, CPCB